



GOVERNMENT OF ODISHA
HEALTH & FAMILY WELFARE DEPARTMENT

No. PT1-HFW-MEI-BIOMED-0001-2020 10399 /H&F.W. Dated 06-04-2021
From

To
Mamata Barik, OAS
Deputy Secretary to Government

The Member Secretary,
Central Pollution Control Board,
Paribesh Bhawan,
East Arjun Nagar, Delhi-110032

Sub:- Submission of Compliance of Order dated 18.01.2021 of Hon'ble NGT in O.A. Case No. 72 regarding Scientific Disposal of Bio-Medical Waste arising out of COVID-19 treatment-Compliance of BMW Rules 2016.

Sir,

In inviting a reference to the above mentioned subject, I am directed to enclose the copy of compliance & status report as per the order dated 18.01.2021 of Hon'ble NGT in O.A. Case No. 72 regarding Scientific Disposal of Bio-Medical Waste arising out of COVID-19 treatment-Compliance of BMW Rules 2016 for further necessary action at your end.

Yours faithfully,

Barik 6-4-2021
Deputy Secretary to Government

Memo No. 10400 /H dtd. 06-04-2021

Copy forwarded to the Consultant (Judicial), Hon'ble NGT, Principal Bench, Faridkot House, Copernicus Marg, New Delhi - 110001 for information and necessary action w.r.t. their e-mail dtd 21.01.2021.

Barik 6-4-2021
Deputy Secretary to Government

Memo No. 10401 /H dtd. 06-04-2021

Copy forwarded to Director Public Health Odisha for information and necessary action.

Barik 6-4-2021
Deputy Secretary to Government

BIO-MEDICAL WASTE MANAGEMENT
COMPLIANCE REPORT ON O.A No.72/2020

A. Authorization of Govt. Health Care Facilities

All the 1787 HCFs have applied for authorization and already 1776 have govt. authorization, 11 are pending with SPCB. Status of Authorization granted to various health institutions under State Government as follows.:

Category of Health Institutions	Total No. in the State	No. of Institutions having valid Authorization	No. of Institutions whose applications are under Process with SPCB	Institution in process for application
Bedded	545	540	05	0
Non-bedded	1242	1236	06	0
Total	1787	1776	11	0

The OSPCB has been requested to sanction authorization within next one month in respect of all the balance HCFs if they are found eligible otherwise.

B. Setting up of more no. of CBWTFs.

At present, there are 3 nos. of Common Bio Medical Waste Treatment Facilities (one at Sheragarh of Ganjam district, Amasaranga of Sundargarh district and old one at Tangiapada of Khurda district). Besides, at 3 old Medical Colleges there are 3 captive Treatment Facilities (at SCB MCH, Cuttack, MKCG, Berhampur and VIMSAR, Burla). It has been decided to establish adequate nos. of CBWTFs to cater all the HCFs across the State.

However, as per letter no.25631/H, Dt.11.11.2020, Additional Chief Secretary to Govt., H & F.W Deptt., has constituted a committee to finalize the cluster points / new sites for establishment of CBWTF. Accordingly 5 cluster zones have been identified by the committee headed by DPH and it is under process to establish one CBWTF in each zone. SPCB has been requested vide Letter no.4851, Dt.04.11.20 & Letter no.948, Dt.01.03.21 of DPH(O) to facilitate the establishment of 5 new CBWTF in the identified cluster.

C. Implementation of Bar Coding System :-

Funds to the tune of @Rs.3.36 Lakhs/district has been released for establishment of Bar-Coding System along with GPS System in favour of 19 districts, RGH, Rourkela, BMGH Chandpur, Nayagarh and capital Hospital, Bhubaneswar. Vide Govt. letter no.25634, Dt.11.11.2020 of Additional Chief Secretary, Health & Family Welfare Deptt., has constituted a committee to design a Universal Software to which all the CBWTF ran by Govt. and Pvt. HCF will link their Software. This is for online monitoring of BMW disposal through dashboard at state level. OCAC has been given the task of designing the Universal Software and they have requested for Rs.22,45,872/- to complete the work. Dept. has been requested for budget provision, following which OCAC will hand over the software at the earliest. Proposal has been submitted vide OSWAS file no.DPH-BMWM-Acct-0001-2021. A Committee under the Chairmanship of Director, Public Health has been constituted to monitor the work progress.

D. State level Advisory Committee :- Government of Odisha have re-constituted the State level Advisory Committee vide Order No- 6446/ME-I-IIM-O3/2019/H/ dated 07.03.2019 & Corrigendum No.-HFW-MEI-BIOMED-0001-2015/ 8243/H &FW/ dated 28.03.19 of Health & Family Welfare Department, Odisha. The meetings of the State Advisory Committee were held on 11.03.2019, 05.04.19, 17.05.19 and the last one was conducted on 05.11.2020. Also state level task Force Committee is convened quarterly under this.

E. Action Plan

During 2020-21, a State Action Plan was designed taking the feedback of all districts both from plan scheme and non-plan scheme side. All the line items have been taken due care through from training, vaccination, containment area, deep burial pits, STP/ETP, CBWTF, Bar-coding, IEC etc, conduction of meetings etc. and budget provision. The model plan as presented by CPCB is also followed by all the districts.

F. Management of COVID Waste

To sensitize all the health staff, updated Bio Medical rules 2016 incorporating amendments of 2018 & 2019, the base guideline of CPCB on COVID-19 waste management along with 1st, 2nd and 3rd and 4th revised guidelines were communicated to all the districts by ACS, H&FW Dept. twice upto PHC level. The odia retranlations of the guideline have been shared to all districts. Model plan for waste collection and transportation were shared to all districts and districts have prepared their own model plan for Covid Waste Management. Daily online reporting used to be done by downloading the appropriate APP for all districts (attached). 77643 staffs were trained on COVID management in the state (Status district wise attached). IEC materials were shared to all districts upto level of PHC. The soft copy of coloured Atlas and power point presentation were also shared. Extra monetary support has been given to various hospital to handle and dispose Covid Waste for testing. VC has been conducted multiple times to sensitize about appropriate procedure for Covid Waste Disposal.

G. Model Plan

As per instruction of CPCB every district has prepared and submitted a model plan for collection, segregation, transportation, treatment and disposal of the COVID waste of their area. It has enabled them to dispose the generated waste in a systematic manner.

H. Training

Detail trainings on the WM rules and Covid guidelines have been conducted in all districts and PHC level using the sector meeting plat form. In the state total 77643 persons have been trained (district wise list attached).

I. Online Tracking App.

All 30 districts have downloaded the App and registered themselves in the centralized tracking software of DHH and COVID Hospital situated at sub-district level also. Daily and weekly reports are received through the software. It is helping a lot in monitoring the disposal of waste in the deep burial pits. A detailed list of the ID and password of the HCFs reporting through the software is attached.